NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/2016

NAME OF THE PETITIONER(S)

: K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION

: 397/398 , 402 & 403

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

2 KARTHIK RAM MOHAM. Cousel. FOR S. RAMIA SUBRAMANIAM FOR. 2 ASSO CIATES. Petitioners

ORDER

Shri Karthik Ram Mohan, representing counsel for petitioner present. Shri K Nithyavendhan, counsel for R2 & R3 and counsel for R4 are present. It is seen from the interim order dated 11.11.2016 that the counsel for petitioner was instructed to issue private notice to R4 and submit proof of sending the delivery thereon with an affidavit. On 9.12.2016 the counsel for the petitioner prayed time to file proof of service by way of an affidavit pertaining to the notice serviced on R4. Today representing counsel appeared and stated that the proof of sending alongwith the affidavit has been filed but still there is lack of delivery track report and therefore time is granted for submitting the proof of delivery of the notice sent on 7.12.2016. Put up on **16.01.2017** at **10.30** A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha/Padmanabha Swamy) Member (Judicial)